

**PPP mode for raising coal production**

4204. SHRI T.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Public Private Partnership (PPP) mode for raising coal production may help in adding around 60 million tonnes of coal by 2016-17 when imports are projected at 185 million tonnes;

(b) if so, the details thereof;

(c) whether it is also a fact that the PPP model with Coal India Ltd. is likely to be a turn key project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) In pursuance of the announcement in the Union Budget, 2013 regarding Public Private Partnership (PPP) Policy Framework with Coal India Limited (CIL) as one of the partners, Ministry of Coal has set up a Committee with the following members on 18th March, 2013:

(i) Secretary (Coal)	- Chairman
(ii) Joint Secretary (Coal)	- Member
(iii) Adviser (P)	- Member
(iv) Representative from M/o Finance (Deptt. of Economic Affairs)	- Member
(v) Representative from M/o Planning Commission	- Member
(vi) Representative from M/o Law and Justice	- Member
(vii) Representative from M/o Labour	- Member
(viii) Director (T) , Coal India Limited	- Member
(ix) Director (T), CMPDIL	- Member
	Secretary

The Committee is required to devise a PPP policy framework with CIL as one of the partners, in order to increase production of Coal. The Committee has held its first meeting on 9th April, 2013 and deliberated on the various PPP models.

**Allocation of coal blocks to GMDC**

4205. SHRI DILIPBHAI PANDYA: Will the Minister of COAL be pleased to state :

(a) whether the Gujarat Mineral Development Corporation (GMDC) has requested for allocation of coal blocks under Government's dispensation route for setting up of power plants; and

(b) if so, by when the coal blocks are likely to be allocated under this route to GMDC?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir. In response to the Notice Inviting Applications (NIA) dated 31.12.2012 for the 14 Coal Blocks for Power for allocation to Government companies/corporations under Rule 4(3) of the 'Auction by Competitive Bidding of Coal Mines Rules, 2012', the Ministry of Coal has received applications from various Government Companies/Corporations including Gujarat Mineral Development Corporation (GMDC).

(b) All the applications received in the Ministry are under process.

**Procurement policy**

4206. DR. NAJMA A. HEPTULLA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the present procurement policy is heavily concentrated on procurement of wheat, paddy and rice through Food Corporation of India (FCI), inspite of announcement of support prices for over two dozen commodities;

(b) if so, the details thereof and the reasons therefor;

(c) whether the procurement policy encourages production of only these two commodities for which the country has a huge buffer stock, at the cost of